

backward classes had not been utilised fully;

(b) if so, what amount was utilised;

(c) the reasons therefor;

(d) whether any aid was given to non-official organisations from the allocation; and

(e) if so, how much and the names of the non-official organisations which received such aid?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (e). The required information has been called for from the State Government and will be laid on the Table of the House when received.

Girls' Education in Punjab

2463. Sardar Iqbal Singh: Will the Minister of Education be pleased to state:

(a) whether an amount of Rs. 3,72,552 has been sanctioned for Punjab for the year 1960-61 for helping in the expansion of girls' education and training of women teachers in the State;

(b) if so, what are the details of these schemes for which this amount has been sanctioned; and

(c) the amount to be sanctioned for Punjab for this purpose in 1961-62?

The Minister of Education (Dr. K. L. Shrimall): (a) A sum of Rs. 4,54,694 had been sanctioned.

Amount sanctioned
Rs.

(i) Provision of free quarters for Women Teachers in rural area	3,00,000
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(ii) Construction of hostels for girls in middle and secondary schools	1,54,694
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(c) The scheme has been included in the special programme for girls' education which is in the State Sector. The pattern of assistance to be given from the Centre is still under consideration.

Primary School Teachers in Punjab

2464. Sardar Iqbal Singh: Will the Minister of Education be pleased to state:

(a) whether the Government of India have given any financial assistance to the Punjab Government during 1960-61 for increasing the emoluments of the low paid primary school teachers in that State; and

(b) if so, the amount of assistance given?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The rate of Central assistance was 50 per cent. but the exact amount given is not known as the allocation of Central assistance is made in lump sum and not for each individual scheme separately.

Short Supply of Coal to Ludhiana

2465. Sardar Iqbal Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether representations have been received from the Ludhiana Chamber of Commerce and the mill owners of Ludhiana regarding the short supply of coal to the various consumers in Ludhiana;

(b) the number of wagons allotted to Ludhiana and those demanded by the consumers in Ludhiana;

(c) the arrangement that has been made for meeting the deficit in the coal supply to Ludhiana;

(d) whether the shortage of coal hampered textile production; and

(e) if so, the extent thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No such representations have been received from the said Chamber of Commerce or textile mills in Ludhiana.

(b) and (c). The quotas are fixed for the State as a whole and not for individual areas or regions. Similarly the figures of despatches are also